

17.1.2007

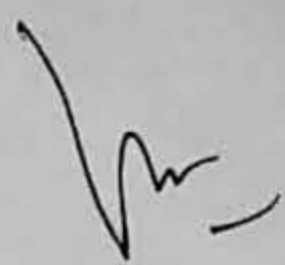
Hon. Mr. Justice Khem Karan, V.C.
Hon. Mr. M. Jayaraman, A.M.

None appears for the applicant.

The application No. 160/05 for condoning the delay is rejected.

The OA is dismissed as highly time barred.

~~---~~
A.M.


V.C.

~~---~~